

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 4 OCT 1994

APPLICATION NO: 1389 of 1994.

APPLICANTS:- Sri.T.S.Ranganna, and two others.

V/S.

RESPONDENTS:- The Post Master General, Karnataka and
two others.

I.

1. Sri.M.Raghavendra Achar, Advocate, No.1074 & 1075,
Fourth Cross, Banashankari First Stage, Opposite:
Raghavendra Nursing Home Main Cross, Mysore Bank
Colony, Bangalore-560050.
2. Sri.M.Vasudeva Rao, Additional Central Government
Standing Counsel, High Court Building, Bangalore-2.

Subject:- Forwarding of copies of the Orders passed by the
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 28th Sept, 1994.

Issued on

4/10/94

[Signature]
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

In the Central Administrative Tribunal
Bangalore Bench

Bangalore

Sri. T. S. Ranganappa, & 2 o/s. Vs. Post Master General, & 2 o/s.

Application No. 1389 of 1994

ORDER SHEET (contd)

Date	Office Notes	Orders of Tribunal
		PKSVC/TVRMA 28.9.1994 <u>ORDER</u> Shri M. Vasudeva Rao files Memo of appearance and reply today. Shri M.R. Achar, learned counsel for the applicant prays for permission to withdraw this application. The applicant permitted to withdraw the same. No costs. Sd/- MEMBER [A] Sd/- VICE-CHAIRMAN TRUE COPY Section Officer Central Administrative Tribunal Bangalore Bench Bangalore

